

(b) and (c). The rehabilitation measures for the sufferers/victims untouchability offences are taken by the concerned State Governments/U.T. Administrations irrespective of the fact where the collected amount of such fine is given to the Government or sufferers.

Assistance of Central Reserve Police Force Sought by States

5713. SHRI D.B. PATIL : Will the Minister of HOME AFFAIRS be pleased to state :

(a) how many times assistance of Central Reserve Police Force was sought by the State Governments during the years 1982-83, 1983-84 and 1984-85;

(b) the types of incidents for which such assistance was sought; and

(c) in how many cases Government accorded to the requests of State Governments ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRIMATI RAM DULARI SINHA) : (a) to (c). Central Reserve Police Force is primarily meant for assisting the State Governments in the maintenance of Law and order. State Governments made requests from time to time for deployment of CRPF when the State Armed Police units are found inadequate. As and when such requests are received, the Central Government analyses the quantum of force required, the seriousness and urgency of situation, duration for which the force is required etc. and sends the CRPF to States taking into account the demands received and the reserves available at hand. The number of coys of CRPF that were made available to various States/UTs for law and order duties during the period from March 1982 to February 1985 is given in the attached statement laid on the Table of the House.

[Placed in Library. See, No. LT.1109/85]

Setting up of a National Security Council

5714. SHRI MAHENDRA SINGH : Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether suggestion for setting up of

a national security council to provide organisational structure to link foreign policy objectives with the other goals in technology, weapons, trade and finance is receiving consideration of Government;

(b) if so, whether Government propose to set up such a council; and

(c) if so, the details thereof and if not, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI KHURSHEED ALAM KHAN) :

(a) to (c). The Government of India are aware that suggestions have been made for the setting up of a National Security Council. There is no proposal, at present, for the setting up of such a council. The Government, however, realise the importance of having an intergrated view of India's security, which includes foreign policy, and will continue to review, from time to time, the efficacy of existing institutional mechanisms.

Production of Radio Receivers

5715. SHRI RAM RATAN RAM :
SHRI DHARAM PAL SINGH
MALIK :

Will the PRIME MINISTER be pleased to state the steps taken by Government for increasing the production of radio receivers in the country ?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND IN THE DEPARTMENTS OF OCEAN DEVELOPMENT, ATOMIC ENERGY, SPACE AND ELECTRONICS (SHRI SHIVRAJ V. PATIL) : Government has taken following steps for increasing the production of radio receivers in the country :

1. **Broad banding of industrial licence—** To optimally utilise the investment, broad banding licence will be issued for entertainment electronics covering radio receivers, tape-recorders, two-in-ones, Amplifiers, Record Players, Record Changers TV Sets (Black and White and Colour), CCTV Systems, but excluding those reserved for small scale.

2. **Availability of indigenous components at reasonable Price**—It is proposed to de-reserve some of the components, reserved for small scale so that organised sectors could manufacture them in large volume which will result in reduction of the cost of such components.
3. **Abolition of radio licence fee**—Government has abolished Broadcasting Radio Licence (BRL) and Dealers, Possession Licence (DPL), which will greatly help in opening up newer market channels specially in rural areas.
4. **Radio Receivers manufactured by small scale units upto the cost of Rs. 165/- are exempted from excise duty.**

Import Policy for Electronics

5716 SHRI S.B. RAMAIAH : Will the PRIME MINISTER be pleased to state :

(a) whether free for all imports policy for electronics is likely to affect indigenous interests;

(b) if so, reasons for this shift in policy;

(c) whether the smuggled quartz, digital watches are selling at Rs. 30-40 a piece and if so, whether Government will import such watches in large quantities and market through public distribution system until such time the manufacture thereof is started in the country; and

(d) whether Government will follow similar pragmatic policies in respect of VCRs and Colour TVs and Electronic equipment for Doctors and professionals ?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY, AND IN THE DEPARTMENTS OF OCEAN DEVELOPMENT, ATOMIC ENERGY, SPACE AND ELECTRONICS (SHRI SHIVRAJ V. PATIL) : (a) and (b). There is no shift in the Policy. However, to take advantage of the advancement in electronics, import of technology will be permitted freely to develop an appropriate

electronic base in the country. However, industries will be encouraged to establish inhouse technology base so that repeated import of technologies does not have to be resorted to.

(c) Yes, Sir. As regards import and marketing of such watches, matter is under consideration.

(d) No, Sir, Government has no plan to import VCRs and Colour TVs, etc.

“Institute for Research and Study on Environment at Bhopal”

5717. SHRI PRATAP BHANU SHARMA : Will the PRIME MINISTER be pleased to state :

(a) whether the Union Government have proposed an institute for research and study on environment at Bhopal in Madhya Pradesh;

(b) if so, the details thereof;

(c) whether the foundation stone was laid by late Prime Minister Smt. Indira Gandhi in 1982; and

(d) if so, the progress of this project upto now ?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI VIR SEN) : (a) No, Sir.

(b) to (d). Does not arise.

Recommendations of Committee on Peaceful Uses of Outer Space

5718. SHRI N. VENKATA RATNAM : Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) did the 39th United Nations General Assembly consider the recommendations of the Committee on Peaceful Uses of Outer Space (COPUOS);

(b) if so, the result thereof; and

(c) the stand taken by U.S. and other Western Group on this subject ?